(ख) यदि हां, तो सरकार ने इस संबंध में न्या कार्यवाही की है?

Wrong depiction of International boundaries of certain countries in maps published by private publishers

*141. DR. LOKESH CHANDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the wrong depiction of international boundaries of some countries, particularly that of. Poland, in some of the atlases brought out by private publishers in the country: and
- (b) if so, what action Government have taken in the matter?]

िर्देश मंदी (श्री ग्रटल बिहारी वाजपेयी): (जो हो।

(ख) इन निजी प्रकाशकों द्वारा प्रपने मानिवतों में इन सीमाओं को गलत दंग से दिखायें जाने की कोर संबद्ध निजी प्रकाशकों का ध्यान दिलाया गया है और उनसे कहा गया है कि वे अपने नक्शों में भारतीय सर्वेक्षण द्वारा प्रकाशित मानिवत्नों में दिखाई गई सीमाओं के अनुसार सीमाएं दिखायें।

tfTHE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) : (a) Yes, Sir.

(b) The attention of the private publishers ' as been drawn to the incorrect depiction .-": such boundaries in their maps and they have been requested to depict the boundaries as shown in the maps published by the Survey of India.]

STD linking with Patna

- *142. SHRI KAMESHWAR SINGH: Will the Minister of COMMUNICATIONS be ple;:sed to state:
- (a) the names of places which have so far been linked with Patna by the STD system; and
- (b) the names of the places which are proposed to be linked with Patna by that system during 1977-78?

J English translation.

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES):

- (a) 1. New Delhi
 - 2. Calcutta
 - 3. Kanpur
 - 4. Lucknow
 - 5. Varanasi
 - 6. Chapra
 - 7. Muzaffarpur 8. Asansol (One direction).
- (b) No new places are proposed to be linked with Patna by Subscriber Trunk Dialling (STD) System du;ing 1977-78.

Expansion of steel plants

*143. SHRI S. KUMARAN : SHRI JAGJIT SINGH ANAND : SHRI LAKSHMANA MAHA-PATRO :

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that Government have decided against expansion of the existing steel plants and setting up of new steel plants in the country; and
- (b) if so, what are the reasons therefor?

 THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) No, Sir.
 - (b) Does not arise.

New labour policy

*144. SHRI DEORAO PATIL:

SHRI BAPURAOJI. MAROT-RAOJI DESHMUKH: SHRI BHAIRAB CHANDRA

MAHANTI : SHRI S.

W. DHABE:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

- (a) whether Government have formulat ed any new labour policy; and
- (b) if so, what are the main features thereof?

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AND LABOUR RAVINDRA VARMA): (a) and (b) Not yet, their duties; and

Government convened a Tripartite Labour Conference on the 6th & 7th May, 1977 to discuss certain aspects of labour policy. In pursuance of the conclusions reached at that Conference, Tripartite Committees on comprehensive law on industrial relations and composition of Indian Labour Conference and on workers' paiticipation in the management and equity are being set up. A committee has also been set up to review various aspects of the consumer price index numbers for industrial workers. These committees are expected to submit their reports within a period of 2 months. Their reports arc expected to contribute towards the early formula-tion of certain major aspects of labour policy.

डाक और तार विभाग में ग्रतिरिक्त विभागीय वितरण एजेंट

- * 145 श्री बापरावजी मारुत रावजी देशमख: क्या संचार मंत्री यह बताने की कुपा करेंगे कि:
- (क) क्या ग्रांतिरिक्त विभागीय वितरण एजेंटों को दी जाने वाली न्यनतम ग्राँर ग्रधिकतम मासिक परिलब्धियों को उनके अमसाध्य कार्य-समय ग्रीर उनके कार्य के स्वरूप की देखते हुए पर्याप्त समझा जाना है: थीर
- (ख) यदि हां, तो क्या सरकार उन्हें इसी प्रकार का कार्य करने वाले डाक ग्रीर तार विभाग के ग्रन्य नियमित कर्मचारियों के बरावर लाने का विचार रखती है?

Extra Departmental Delivery Agents in the P & T Department

- *145. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the minimum and maximum monthly emoluments paid to the Extra Departmental Delivery Agents are

THE MINISTER OF PARLIAMENTARY considered inadequate having regard to their (SHRI strenuous working hours and the nature of

- (b) if so, whether Government propose to bring them at par with other regular P & T employees performing similar duties?]
- संचार मंत्री (श्री जार्ज फर्नेन्डीज): (क) विभागेतर वितरण ऐजेंट विभाग के नियमित कर्मचारी नहीं हैं। उन्हें रोजाना 2 से 5 घंटे तक काम करना होता है। ये ग्रामदनी के अन्य जरिये धपना सकते हैं। इन बातों को ध्यान में रखते हुए उन्हें जो भन्ने दिए जा रहे हैं. वे भ्रपर्याप्त नहीं माने जा सकते ।
- (ख) इस समय ऐसा कोई प्रस्ताव नहीं है कि उनके भत्ते डाक-तार विभाग के नियमित कर्मचारियों के बराबर कर दिए जाएँ।
- t[THE MINISTER OF COMMUNI-CATIONS (SHRI GEORGE FERNANDES): (a) The Extra Departmental Delivery Agents are not regular employees of the Department. They are required to work for 2 to 5 hours per day. They can have other sources of income. Taking these factors in view the allowances being paid to them are not considered as inadequate.
- (b) There is no proposal at present to bring their allowances on par with the regular P&T employees.]

Postal service in Karnataka

- *146. SHRI F. M. KHAN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) what is the number of Post & Telegraphs Offices in Karnataka, circle-
- (b) whether any new post officer were opened in that State during 1976-77 and if so, what is their number; and
- (c) what progress Government have made in introducing daily postal service in all the villages in Karnataka?
- t [] English translation.